

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310(Pt.)/1993/1903 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Smti Selina Begum,  
Presiding Officer,  
STAT, Assam, & Member, MACT-1,  
Kamrup(M), Guwahati.

Dated Guwahati the 31<sup>st</sup> March, 2021.

Sub: Restricted holiday.

Ref:- Your letter No. MACT/1371/21 dtd. 31.03.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 03.04.2021 along with station leave permission from the evening of 01.04.2021 till the morning of 05.04.2021, has been granted. The Member, MACT No. 2, Kamrup(M), Guwahati and in his absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt-

1906 JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310(Pt.)/1993/1904-1A, dated 31.3.2021

Copy to:

1. The Member, MACT No. 2, Kamrup(M), Guwahati .
2. The Member, MACT No. 3, Kamrup(M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)